

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.02.2024 AT 12:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP/122/241/AMR/2019		241	Tandava Krishna Udaya Sankar Lolla & another Vs Sri Prudhvi Raj Rameti & (6) Others (Pioneer Phosphates Pvt Ltd)

ORDER

Mr. S.V.S. Chowdary, Ld. Counsel for the Respondent present. None appeared for the Petitioners. For hearing, list the matter on 23.02.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**